

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

APPLICATION No. 297/87(F)

(WP. NO. —

COMMERCIAL COMPLEX, (BDA)
INDIRANAGAR,
BANGALORE-560 038.

DATED: 29-9-87

APPLICANT P. Narayananappa

RESPONDENTS Secy, Min. of Environment & Forests
And Andhr. Prd. Ar.

TO

1. Sri P. Narayananappa
Scientist Grade I,
Forest Research lab,
Malleswaram, Bangalore-3.

4. Head of Utilization
and Research Officer,
Forest Research lab,
Malleswaram,
Bangalore - 3.

2. Sri ~~Ravinder~~ ^{Varma} Kumar, Advocate,
No.11, Jeevan Buildings,
Kumara Park East,
Bangalore -560001.

5. Sri M. S. Padmajaiah
Central Govt. -
Standing Counsel,
High Court Buildings
Bangalore -1.

3. Secretary,
Min. of Environment and
Forests,
Department of Forest and
wild ~~life~~ life, Paryavaran Bhawan,
New Delhi -3

SUBJECT: SENDING COPIES OF ORDER PASSED BY THE
BENCH IN APPLICATION NO. 297/87(F)

....

Please find enclosed herewith the copy of the Order
passed by this Tribunal in the above said Application on
21 Sep' 87.

RECEIVED

Diary No. 1225 ~~For 18~~

Copies 30/9/87

Date: 5/10/87

ENCL: As above.

B.V. Venkatesh
DEPUTY REGISTRAR
(JUDICIAL)

of

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH BANGALORE

DATED THIS THE 21ST SEPTEMBER, 1987

Present: Hon'ble Shri P. Srinivasan

Member (A)

Hon'ble Shri Ch. Ramakrishna Rao

Member (J)

APPLICATION NO. 297/87(F)

P. Narayanappa,
c/o Sri Ravivarma Kumar,
Advocate,
No.11, Jeevan Buildings,
Kumara Park East,
Bangalore -560 001.

Applicant

(Shri Ravi Varma Kumar.....Advocate)

1. The Union of India by
its Secretary,
Ministry of Environment &
Forests, Dept. of Forests
& Wildlife,
Pargavaran Bhavan,
New Delhi -3.

2. J.C. Jain, Major,
Retd. Head of Utilisation
& Research Officer,
Forest Research Laboratory,
Malleswaram,
Bangalore -560 003.

Respondents

(Shri M.S. Padmarajaiah,.... Advocate)

This application has come up for hearing
before this Tribunal to-day, Hon'ble Member (A)
made the following :

O R D E R

In this application the applicant, who
is currently working as Scientist Grade I - a
Class I post - in the Forest Research Laboratory,
Bangalore, complains against adverse remarks
entered in his confidential report for the
year 1982 when he was working in the next
lower post of Research Officer, in Class II.

2. Shri Ravi Varma Kumar for the applicant
and Shri M.S. Padmarajaiah for the respondent
have been heard. — *V*



3. Shri Ravi Varma Kumar informs us that inspite of the adverse remarks complained against, the applicant has been promoted to the higher grade of Scientist I by order dated 12.3.1987 with retrospective effect from 27.2.1987. This has, in effect, washed out the effect of the adverse remarks complained against in this application. Once a person is promoted to a higher post, the confidential reports obtained by him in the lower post are no longer relevant for further promotion. In view of this the grievance in this application no longer survives for consideration.

4. In the result the application is dismissed as having become infructuous. Parties to bear their own cost.



Sd/-
Member (A)

Sd/-
Member (J)

sb.

-True Copy-

Parvathie
DEPUTY REGISTRAR
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE
29/3